

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. 197
TO BE ANSWERED ON THE 28TH JULY, 2017
BLOOD BANKS**

***197. SHRI GEORGE BAKER:
PROF. RICHARD HAY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the number of National Blood Banks across the country, State/UT-wise;

(b) whether 81 districts spread across 17 States do not have a single blood bank, if so, the reasons therefor and the corrective measures taken by the Government to address the situation;

(c) whether the Government is planning to open National Bone Bank on the line of National Blood Bank across the country;

(d) if so, the details thereof along with the time by which it is likely to be opened and if not, the reasons therefor; and

(e) the concrete steps taken/being taken by the Government in this regard?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (e) : A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 197* FOR 28TH JULY, 2017**

(a) The number of licensed blood banks across the country is 2903; State/UT-wise detail is at Annexure.

(b) There are 74 districts across the country which do not have blood bank at district level. These districts are spread across 14 States and one Union Territory.

It is Government of India's policy that all States set up at least one blood bank per district. Public Health is a State subject and it is primarily the responsibility of the State Governments to ensure equitable access to safe blood. The districts are administrative units which are being carved out because of divisional re-organization and, therefore, there is incongruity between the numbers of blood banks and districts. The requirement of blood in these States and UTs is managed through blood storage centres and adjoining district blood banks. Regulation has been amended to permit transfer of blood and components between blood banks. Mobile blood collection vans and blood transportation vans have been provided to States to facilitate blood transfer.

Under National Health Mission, support has been provided to 12 States for set up of 56 district blood banks through construction, manpower and equipment grant.

(c) to (e) Bone, being a tissue, comes under the purview of Transplant of Human Organs Act and hence Bone Bank cannot be set up on the lines of blood banks across the country.

Infrastructure and equipments for Bone Bank are in place at National Organ Tissue and Transplant Organization, New Delhi, and it is likely to be opened after completion of registration.

				Annexure
S.NO	NAME OF STATE	Public including Govt. Blood Banks	Private including charitable trust Blood Bank	TOTAL
1.	Andaman & Nicobar	02	01	03
2.	Andhra Pradesh	32	118	150
3.	Arunachal Pradesh	09	01	10
4	Assam	38	30	68
5	Bihar	35	41	76
6	Chandigarh	03	01	04
7	Chhattisgarh	27	40	67
8	Dadra & Nagar Haveli	-	01	01
9	Daman & Diu	01	01	02
10	NCT of Delhi	23	46	69
11.	Goa	03	04	07
12	Gujarat	28	117	145
13	Haryana	26	64	90
14	Himachal Pradesh	19	03	22
15	Jammu & Kashmir	25	04	29
16	Jharkhand	27	22	49
17	Karnataka	40	160	200
18	Kerala	41	127	168
19	Lakshadweep	01	00	01
20 *	Madhya Pradesh	54	90	144
21	Maharashtra	74	254	328
22	Manipur	04	01	05
23	Meghalaya	05	02	07
24	Mizoram	08	02	10
25	Nagaland	05	-	05
26	Odisha	63	20	83
27	Pondicherry	05	12	17
28	Punjab	49	57	106
29	Rajasthan	52	63	115
30	Sikkim	02	01	03
31	Tamil Nadu	98	193	291
32	Telangana	27	134	161
33	Tripura	10	02	12
34	Uttar Pradesh	104	190	294
35	Uttarkhand	21	12	33
36	West Bengal	82	46	128
	Total	1043	1860	2903